Kachwai, Shri Hukam Chand Kalita, Shri Dhireswar Khan, Shri M A.* Limaye, Shri Madhu Lobo Prabhu, Shri Madhok, Shri Bal Raj Madhukar, Shri K. M. Meghachandra, Shri M. Menon, Shri Krishna Menon, Shri Vishwanatha Mishra, Shri Janeshwar Mohan Swarup, Shri Molahu Prasad, Shri Muhammad Ismail, Shri M. Nair, Shri N. Sreekantan Nair, Shri Vasudevan Nayar, Shri K. K. Paswan, Shri Kedar Patel, Shri J. H. Patil, Shri N. R. Ranjeet Singh, Shri Ray, Shri Rabi

Reddy, Shri Eswara Saboo, Shri Shri Gopal Sambhali, Shri Ishaq Satya Narain Singh, Shri Sen, Shri Deven Shah, Shri T. P. Sharda Nand, Shri. Sharma, Shri Beni Shanker Sharma, Shri Narain Swarup Sharma, Shri Yogendra Shastri, Shri Prakash Vir Shastri, Shri Ramayatar Shastri, Shri Raghuvir Singh Shastri, Shri Shiv Kumar Sreedharan, Shri A. Suraj Bhan, Shri Thakur, Shri Gunanand Tyagi, Shri O. P. Vidyarthi, Shri R. S. Viswambharan, Shri P. Yadav, Shri Jageshwar

MR. DEPUTY SPEAKER: The result**
of the division is: Ayes: 159; Noes: 71.

The motion was adopted

SHRI P. C. SETHI : I introduce the Bill.

STATEMENT RE: GOLD (CONTROL) AMENDMENT ORDINANCE

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI): I lay on the Table explanatory statement (Hindi and English versions) giving reasons for immediate legislation by the Gold (Control) Amendment Ordinance, 1969, as required under rule 71(1) of the Rules of Procedure and conduct of Business in Lok Sabha.

15.09 brs.

STATUTORY RESOLUTION RE:
BANKING COMPANIES (ACQUISITION
AND TRANSFER OF UNDERTAKINGS)
ORDINANCE AND BANKING COMPANIES (ACQUISITION AND TRANSFER OF UNDERTAKINGS) BILL, 1969

MR. DEPUTY-SPEAKER: The House will now take up discussion on the Statutory Resolution regarding disapproval of the Banking Companies (Acquisition and Transfer of Undertakings) Ordinance and the connected Bill for which eight hours have been allotted...... (Interruptions)†

MR. DEPUTY-SPEAKER: Nothing will go on record.

Will the leaders of the parties exercise, some control over their Members? They

[.] Wrongly voted for 'Noes,'

^{**} The following Members also recorded their votes for 'AYES.' Sarvashri V. B. Tarodekar and M. A. Khan

⁺ Not recorded.